

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.10.2022 (WEDNESDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 901 of 2020	Paradise Consumer Products Ltd. Vs. J. Maheshkumar Petrochemichals Pvt. Ltd. With	Dhawal Mohan	Vikash Jain Manjeet Singh Rahor
2.	Comp. App. (AT) (Ins) No. 219 of 2022	Dr. Anjali Patil Vs. J. Maheshkumar Petrochemicals Pvt. Ltd. & Anr.	Dhawal mohan	Vikash Jain
3.	Comp. App. (AT) No. 75 of 2021	Smile Energy Pvt. Ltd. (Stuck Off) Through its Director – Rangchand Appikonda Vs. Registrar of Companies, Odisha	Mithun Shashank	KK Jha
4.	Comp. App. (AT) No. 62 of 2022	Shree Radhey Pvt. Ltd. & Ors. Vs. Registrar of Companies, Delhi & Haryana & Ors.	Ashish Middha	

For Hearing

5.	Comp. App. (AT) (Ins) No. 1185 of 2019 (PH)	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha-R1 Shashank Agarwal-R2
6.	Comp. App. (AT) (Ins) No. 339 of 2021 & I.A. No. 2341 of 2022	Howrah Mills Company Ltd. Vs. JM Financial Asset Reconstruction Company Ltd.	Hasan Murtaza	Smriti Churiwal Utsav Mukherjee Jaiveer Kant

7.	Comp. App. (AT) (Ins) No. 771 of 2021	Uniexcel Limited Vs. Uniexcel Developers Pvt. Ltd	Rachit Batra	Saurabh Kalia
8.	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh
9.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	Anandh K.-R2 & R4 Nilesh Jayant Karandikar-R3

02:00 PM

For Hearing

10.	Comp. App. (AT) No. 87 of 2020 & I.A. No. 1446 of 2021 (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors. With	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
11.	Comp. App. (AT) No. 204 of 2020 (PH)	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

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By order of Hon'ble Chairperson
-sd/-
Registrar